

No. J-11017/26/2025-Judicial/E.166742

Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th November, 2025

ORDER

The President is pleased to engage following one additional advocate for conducting Central Government litigation before the Central Administrative Tribunal (PB) at New Delhi and Armed Force Tribunal (PB) at New Delhi, as shown in the Lists 'A' and 'B' below, with effect from issue of this Order, for a period of three years or until further orders, whichever is earlier:

LIST 'A'

CENTRAL ADMINISTRATIVE TRIBUNAL (PB) AT DELHI

Sl No.	Name of counsel (S/ Shri)	Contact Details	Enrl. No.
ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL			
1.	VASUCHIT ANAND	Vipul World, A-Block, Sector-48, Sohna Road, Gurugram Mail : vasuchitanand502@gmail.com Mob : 9267981019	D/7380/2022

LIST 'B'

ARMED FORCE TRIBUNAL, (PB) AT NEW DELHI

Sl. No.	NAME	CONTACT DETAILS	Enroll No.
CENTRAL GOVERNMENT COUNSEL			
1.	VASUCHIT ANAND	Vipul World, A-Block, Sector-48, Sohna Road, Gurugram Mail : vasuchitanand502@gmail.com Mob : 9267981019	D/7380/2022

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OM's, especially the OM No. J-16/11/2017-Judl. dated 08.02.2018 imposing certain restriction on Panel Counsel. The aforesaid OM's are available on the website of this Department i.e., www.legallaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars Pertaining to litigation'.

3. Hindi version of this order will follow.


(M.C. Prusty)

Senior Government Advocate

Copy (through email) to:

1. PS to MoS (IC) L&J
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs.
3. PS to Attorney General of India/PS to Solicitor General of India.
4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
5. The In-charge, Litigation (High Court) Section, New Delhi.
6. The Registrar, CAT and AFT at New Delhi.
7. The Cash (LA) Section, for payment of retainership fee.
8. The Pay and Account Office, Department of Legal Affairs.
9. To be uploaded on the website of this Department i.e., www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all order.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Spare copies.


(Ramesh Kairamkonda)
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